

Financial Assistance for FPI Units

1369. SHRI VITHAL TUPE:
SHRI FRANCISCO SARDINHA:
SHRI BHARATRAHARI MAHTAB:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the total amount of financial assistance released by the Union Government to State Governments Organisations/Cooperatives/Voluntary agencies, etc. for the setting up/expansion/modernisation of Food Processing Units under Plan Schemes, during the current year and each of the last three years, State-wise;

(b) the percentage of investment made by private foreign investors;

(c) the details of proposals for setting up of food processing units received from abroad; and

(d) the production capacity thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN):

a) The Ministry of Food Processing Industries under its Plan Schemes provides financial assistance in the form of grant-in-aid and soft loan to Non-Governmental organisations, Cooperatives, Public Sector Undertakings, Private Industries etc. for the development of food processing industries including that for setting up/expansion/modernisation of food processing units. However, these schemes are project oriented and not State specific.

The outlay of Rs. 30 crores is likely to be utilised fully during the current year. During the years 1995-96, 1996-97 and 1997-98, utilisation of Plan funds has been Rs. 40.87 crores, 35.83 crores and 22.87 crores respectively.

(b) and (c) Out of total investment of Rs. 72,175 crores, approved since liberalisation in July, 1991 till December, 1998 for setting up food processing industries, foreign investment component is Rs. 8809 crores involving 703 cases of foreign collaboration approvals.

(d) Since the Processed Food Sector cover wide range of products entailing adoption of different accounting units for production, the consolidated computation of production capacity is not feasible.

Pilferage at New Guwahati Railway Yard

1370. SHRI NRIPEN GOSWAMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether a mass scale pilferage has been noticed recently at new Guwahati Railway Yard;

(b) if so, the amount of loss suffered by the Railways during each of the last three years and the current year so far; and

(c) the details of remedial measures adopted by the Government to curb such pilferages?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) The number of cases and value of property stolen during the last three calendar years i.e. 1996, 1997, 1998 and 1999 (upto 31st January) at New Guwahati Railway Yard is as under:—

Year	No. of Cases reported	Value of property Stolen (In Rs.)
1996	1	5,000
1997	7	22,265
1998	8	7,015
1999 (upto Jan. 31st)	1	450

(c) The following preventive measures are being taken to curb such pilferages:—

1. Intensive beat patrolling in yards and other affected areas/sections.
2. Joint checking at interchange points to take stock of the condition of wagon/seals, carrying consignments.
3. RPF armed pickets are posted/deployed in yards as far as possible.